

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 205**  
**(IB)- 35(ND)/17**  
**IA/4377/2020**

**IN THE MATTER OF:**

**M/s. Helpline Hospitality Pvt.Ltd.**

**...Applicant/Petitioner**

**SECTION : 9 of IBC Code, 2016**

**Order Delivered on 19.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

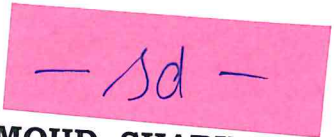
**PRESENT: Mr. Sameer Rastogi**

**ORDER**

**IA/4377/2020:** The 12<sup>th</sup> Progress Report filed by the Liquidator is taken on record subject to just exceptions.

**The IA stands closed.**

  
**(L. N. GUPTA)**  
**MEMBER (T)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (J)**